GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3928 TO BE ANSWERED ON 9TH DECEMBER, 2016

CONTRACEPTIVES USAGE

3928. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the ranking of India with regard to use of contraceptives;

(b) the use of contraceptives in terms of percentage in the country, State/ UT-wise; and

(c) the measures taken for promtoing its use?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (ANUPRIYA PATEL)

(a) & (b): Ranking with regard to use of contraceptive is not available. A statement containing contraceptive use in the country and States/UTs from District Level Household Survey (DLHS) 3 (2007-08) is **annexed**.

(c): Measures taken for promoting uses of Contraceptives under Family Planning Programme include the following:

- Expansion of basket of choice through introduction of Injectable contraceptives DMPA (Antara), Centchroman pills (Chhayya) and Progesteron only pills (POP).
- Improved Contraceptive Packaging so as to increase the demand.
- Launching of New Family Planning communication campaign with a new logo and Shri Amitabh Bachchan as the brand ambassador.
- Scheme for Home delivery of contraceptives by Accredited Social Health Activists (ASHAs).

• Scheme to ensure spacing in births under which ASHAs are counselling newly married couples to ensure delay of 2 years in birth of the first child after marriage and for ensuring spacing of 3 years after the birth of 1^{st} child.

Contd.....

• Enhanced Compensation for sterilization acceptors for 11 High Focus States with high Total Fertility Rate.

• Introduction of a new contraceptive device Cu IUCD 375, which is effective for 5 years.

• Boost to spacing methods by introduction of a new method PPIUCD (Post-Partum Intra Uterine Contraceptive Device).

• Introduction of compensation for PPIUCD under which the service providers as well as ASHAs who escort the clients to the health facility for facilitating the IUCD insertion are compensated.

• Launching of scheme for ensuring 'drop back' services whereby funds are provided to the States for facilitating 'drop back' to sterilization clients.

• Compensation for loss of wages to the beneficiary and also to the service providers for conducting sterilisation operations.

- Increasing male participation and promotion of Non Scalpel Vasectomy.
- Observation of World Population Day 11th July & Fortnight.
- Availability of Fixed Day Services at public health facilities.

• Monitoring quality in Family Planning services by establishing Quality Assurance Committees at State and district levels.

- Improving contraceptives supply management up to peripheral facilities.
- Undertaking demand generation activities in the form of display of posters, billboards and other audio and video materials in various facilities.

• Accreditation of more private/NGO facilities to increase the provider base for family planning services under Public Private Partnership.

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Annexure

Sl. No.	India/States/Union Territories	DLHS-3 (2007-08)
(1)	(2)	(3)
	India	54.8
1	Andhra Pradesh	66.7
2	Assam	48.6
3	Bihar	33.3
4	Chattisgarh	51.3
5	Gujarat	63.3
6	Haryana	62.9
7	Jharkhand	35.7
8	Karnataka	63.2
9	Kerala	64.4
10	Madhya Pradesh	57.8
11	Maharashtra	65.1
12	Odisha	48.2
13	Punjab	69.3
14	Rajasthan	58.1
15	Tamil Nadu	61.1
16	Telangana	_
17	Uttar Pradesh	38.4
18	West Bengal	72.0
19	Arunachal Pradesh	51.0
20	Delhi	65.4
21	Goa	45.6
22	Himachal Pradesh	71.4
23	Jammu & Kashmir	54.7
24	Manipur	43.1
25	Meghalaya	22.7
26	Nagaland	-
27	Mizoram	57.1
28	Sikkim	69.8
29	Tripura	67.8
30	Uttarakhand	61.2
31	Andaman & Nicobar Islands	73.3
32	Chandigarh	77.3
33	Dadra & Nagar Haveli	56.5
34	Daman & Diu	64.0
35	Lakshadweep	26.6
36	Puducherry	60.5
- Not availab	1	

Currently married women aged 15-49 years who are currently using any contraceptive method (%)

- Not available